NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/10/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/36/2016

NAME OF THE PETITIONER(S)

: G.L. Consultants Pvt Ltd

NAME OF THE RESPONDENT(S)

: O A Software India Pvt Ltd and 5 others

UNDER SECTION

:397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Prigadorskini N

For T. K. Blesker

2. Navan Kumar Murth Counsel

Jor QA. Software Put-Lld.

ORDER

Counsel representing both the parties are present. Counsel for petitioner stated that the matter is likely to be settled between the parties and prayed time for making submissions in relation to the outcome of the same. Time extended at request. Put up on 01.11.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

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